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Title: Regarding releasing the central share of insurance premium under Rashtriya Swasthya Bima Yojna for the policy year 2014-15.

SHRIMATI V. SATHYABAMA (TIRUPPUR): Mr. Chairman, Sir, the handloom weavers and their families were provided health insurance benefits by the Union and State Governments under Health Insurance Scheme through from 2005-06 to 30 September 2014. The Government of India has approved implementation of Health Insurance Scheme for handloom weavers under Rashtriya Swasthiya Bima Yojana (RSBY) with inpatient treatment coverage up to Rs. 30,000/- and outpatient treatment coverage up to Rs. 7,500/- per annum. The Government of Tamil Nadu have also accorded approval for migration to the new Health Insurance Scheme on RSBY platform. During the policy year 2014-15, from 1<sup>st</sup> October 2014 to 30 September 2015 a total of 1 lakh 50 thousand enrolments had been made in Tamil Nadu under RSBY Scheme. This covers around 6.5 lakh family members of handloom weavers. The Union Government has not yet released its share money for the premium for the year 2014- 15. Due to which, the insurance companies are reluctant to settle the medical claims causing hardships to the poor handloom weavers and their families in getting medical treatment in time.

I, therefore, urge upon the Union Government to immediately release the central share of insurance premium of Rs.2,10,93,092 under Rashtriya Swasthiya Bima Yojana for the policy year 2014-15.